

13.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI
Sh. Bhavtosh Sharma, Ld. Counsel for accused Vinod Gupta A-1
Sh. Abhishek Prasad, Ld. Counsel for accused M.P.Bajaj A-2 and
J.S.Sharma A-3
None for other accused persons

This case has been taken up through video conferencing via Cisco

Webex app.

Matter was pending for arguments on charge.

Ld. Counsels seek some time to address arguments.

Put up for arguments on charge on 14.09.2020. Ahlmad is also
directed to give report regarding status of scanning of the judicial file.

**SANJAY
BANSAL**

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SANJAY BANSAL
Date: 2020.08.13 12:05:45
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
13.08.2020

13.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI
Sh. Abhishek Prasad, Ld. Counsel for accused S.P.Sharma A-2
Sh. R.S.Ahuja, Ld. Counsel for accused Ashwini Sharma A-3 and
Naveen Kaushik A-8
Sh. Anil Kumar, Ld. Counsel for accused Sanjeev Bharti A-5 and
K.K.Syal A-9
None for other accused persons

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for prosecution evidence. However, in terms of
administrative orders of Hon'ble High Court, presently evidence is not being
recorded due to Covid pandemic.

Put up for same purpose on 09.09.2020.

**SANJAY
BANSAL**

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SANJAY BANSAL
Date: 2020.08.13 12:04:45
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
13.08.2020